GOVERNMENT OF INDIA MINISTRY OFHOME AFFAIRS RAJYA SABHA QUESTION NO21.04.2010 ANSWERED ON CREATION OF CHECKPOST AND POLICE STATIONS AFTER ATTACK .

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DR. K. MALAISAMY

Will the Minister of COALHOME AFFAIRS be pleased to state :-

(a) whether after 26/11 incident at Mumbai, it was promised to create checkposts and 204 police stations duly equipped with interceptor boats;

(b) whether there has been any headway on this promise; and

(c) when this promise could be implemented fully?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c):Under the ongoing Coastal Security Scheme, assistance is provided to nine coastal States, viz. Gujarat, Maharashtra, Goa Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa and West Bengal, and four coastal Union Territories, viz. Daman & Diu, Lakshadweep, Puducherry and Andaman & Nicobar Islands for setting up 73 coastal police stations, 97 check posts 58 outposts and 30 operational barracks equipped with 204 patrol boats for patrolling in coastal waters, and 153 jeeps and 312 motorcycles for patrolling along the coast. So far, 66 coastal police stations have been operationalised. The coastal States/UTs have been requested to complete the scheme expeditiously. 109 boats have so for been delivered to the States/UTs. Supply of balance boats is going on, and is expected to be completed by December 2010.

Subsequent to the 26/11 incident at Mumbai, for further strengthening of coastal security, it was decided that coastal States/UTs would carry out vulnerability/ gap analysis in consultation with Coast Guard to firm up their additional requirements for formulation of phase-II of the Coastal Security Scheme.

Proposals from the States/UTs have been received. Coast Guard has also given its inputs. Based on the inputs/ proposals received from Coast Guard and States/UTs, Phase-II of the Coastal Security Scheme has been formulated and necessary clearances are being taken. New coastal police stations and additional boats and vehicles have been proposed for the coastal States/UTs for a five year period.